

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR RAMAKRISHNA TOWNSHIPS & PROJECTS PRIVATE LIMITED OPERATING IN “CONSTRUCTION” AT VIJAYWADA, ANDHRA PRADESH.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Ramakrishna Townships & Projects Private Limited PAN: AADCR7946J CIN: U70102AP2007PTC056238
2.	Address of the registered office	54-15-20, Srinagar Colony, Ring Road, Vijayawada, Andhra Pradesh-520008.
3.	URL of website	https://rtppl.stellarinsolvency.com/
4.	Details of place where majority of fixed assets are located	No details about the whereabouts of Fixed Assets are available with the RP.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products / services sold in last financial year	As per the last available Audited Financial Statements for the FY 2021-22, revenue from operations was NIL
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Audited Financial Statements for the F.Y. 202-21 and 2021-22 are available. These Financial Statements, including Creditors List, can be obtained by emailing to the RP at sipl.ramakrishna@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at sipl.ramakrishna@gmail.com
10.	Last date for receipt of expression of interest	Wednesday, 19th November, 2025
11.	Date of issue of provisional list of prospective resolution applicants	Saturday, 29 th November, 2025
12.	Last date for submission of objections to provisional list	Thursday, 04 th December, 2025
13.	Date of issue of final list of prospective resolution applicants	Sunday, 14 th December, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Friday, 19 th December, 2025
15.	Last date for submission of resolution plans	Monday, 19th January, 2026
16.	Process email id to submit Expression of Interest	sipl.ramakrishna@gmail.com


ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBB/PA-001/IP-P00153/
2017-2018/10322

17.	Details of the corporate debtor's registration status as MSME.	Not Known
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Anup Kumar Singh

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2017-2018/10322

Mr. Anup Kumar Singh
Resolution Professional

Ramakrishna Townships & Projects Pvt. Ltd.
IBBI/IPA-001/IP-P00153/2017-2018/10322

AFA Valid till: 31/12/2025

Suite 1B, 1st Floor, 22/28A Manoharpukur Road
Kolkata-700029, West Bengal, India

Date and Place: 5th October, 2025, Kolkata

